

Vision Document for FPIs

1786. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether there is a vision document for the food processing industries in the country;
- (b) if so, the details thereof;
- (c) the targets fixed for the Eleventh Five Year Plan; and
- (d) the achievements made during the Eleventh Five Year Plan so far?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI HARISH RAWAT): (a) and (b) In order to increase level of processing and to promote Food Processing Industries to exploit both the domestic and international market potential for processed food products, Vision 2015 document has been finalized by the Ministry of Food Processing Industries (MFPI), which envisages tripling the size of the processed food sector by increasing the level of processing of perishables from 6% to 20% value addition from 20% to 35% and share in global food trade from 1.5% to 3% by 2015. An integrated strategy for promotion of agribusiness Vision, Strategy and Action Plan for the Food Processing Sector has also been approved by the Government.

(c) and (d) The average annual growth rate of Food Processing Sector was 7% in 2004 which has gone up to over 14% in 2010. The over-all processing level was 6%, value addition was 20% in 2004 which has gone up to 11% and 26% respectively.

Upgradation of FPI

1787. SHRI B.S. GNANDESIKAN: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether Government had undertaken specific scheme for technology upgradation and modernization of food processing industries;
- (b) if so, the details thereof;
- (c) the fund allocation made by Government for modernization of food processing industries and total number of units benefited under this scheme during the current year ending 31 March, 2011; and

(d) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI HARISH RAWAT): (a) and (b) Yes, Sir. Ministry of Food Processing Industries extends financial assistance in the form of grant-in-aid to entrepreneurs @ 25% of the cost of Plant & machinery and Technical Civil Works subject to a maximum of Rs. 50 lakhs in general areas or 33.33% subject to a maximum of Rs. 75 lakhs in difficult areas under the Scheme of Technology Upgradation/Establishment/Modernization of food processing industries in the country.

(c) and (d) During the current year the Ministry has extended financial assistance to 545 units under the Scheme for Technology Upgradation/ Establish-ment/Modernization of food processing industries in the country for which an amount of Rs.92.87 crore has been released as on 04.03.2011 against budgetary allocation of Rs. 106.01 crore.

Irregularities in Mid-Day-Meal Scheme

1788. SHRIMATI SHOBHANA BHARTIA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Union Government has received reports regarding mismanagement of Mid-Day-Meal Scheme in several States;

(b) if so, the facts and the details thereof;

(c) whether the share of eligible children getting mid-day meals in various States is quite high, but the percentage of children getting mid-day-meals is poor; and

(d) if so, the steps Government proposes to take to remove various irregularities in the distribution of mid-day-meals?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) Mid Day Meal Scheme (MDMS) evaluation reports have assessed the percentage of children covered under the scheme, offtake of foodgrains against norms, availability of (kitchen sheds and utensils for cooking as well as eating, drinking water availability) and the kind of fuel used for cooking. They have also evaluated the utilisation of funds released for MDMS, timeliness of release of funds to schools and promptness of payment to cooks